

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3378
TO BE ANSWERED ON 05.08.2022

CRIME AGAINST CHILDREN IN ORPHANAGES

3378. MS. CHANDRANI MURMU:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the details of incidents of crimes against children across the country during the last three years, State/UT-wise;
- (b) whether the Ministry is aware that many cases of crimes against children are recorded in children homes and orphanages of the country, if so, the details thereof;
- (c) whether audits and reviews of the children homes and orphanages have been carried out/done at regular interval in various States, including Odisha, if so, the details and the outcome thereof; and
- (d) whether the Government has received any report of atrocities committed on the children in such homes in Odisha and if so, the details thereof along with action taken thereon, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : As per information provided by the National Crime Records Bureau, State/UT-wise details of incidents of crimes against children across the country during the last three years is at Annexure-I.

(b) : As per information provided by the National Commission for Protection of Child Rights (NCPCR), 34 complaints were received relating to child abuse/exploitation in the Child Care Institutions (CCIs) including orphanages during the last three years.

(c) : As per information provided by the National Commission for Protection of Child Rights (NCPCR), social audit of Child Care Institutions (CCIs) was conducted across the country including Odisha in compliance of the Hon'ble Supreme Court's order dated 05.05.2017 in the matter of W.P. (CrI.) 102 of 2007 in Re. Exploitation of children in orphanages in State of Tamil Nadu Vs. Union of India. A National Report as well as State Reports of social audit was submitted to the Hon'ble Supreme Court on 06.03.2020. These reports and deficiencies found during the social audit in each CCI were also provided to respective District Magistrates alongwith the copy to Principal Secretary, Department of Women and Child Development (of respective State Governments) for their necessary action.

(d) : As per information provided by the NCPDR, a complaint of sexual abuse of child in children home run by Faith Outreach NGO, by its founder in Jharsuguda district of Odisha was received in the Commission in 2020-21. The Commission raised its concerns and forwarded recommendations to Principal Secretary, Women and Child Development Department, Odisha.

Another complaint of sexual abuse of children in children home namely "Proud", Paralakhemundi, Gajapati district, Odisha by Secretary of the home was received in the Commission in 2021-22. Considering the seriousness of the case, the Commission issued summon/notice to District Magistrate and Superintendent of Police, Gajapati. The district administration submitted in its report that First Information Report was registered under appropriate sections of rape in Indian Penal Code and sections of Protection of Children from Sexual Offences Act, 2012 were also imposed. Legal action against District Child Protection Officer, Gajapati was also taken in the matter.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UN-STARRED QUESTION NO.3378 FOR ANSWER ON 05.08.2022 BY MS. CHANDRANI MURMU AND SHRIMATI VANGA GEETHA VISWANATH REGARDING CRIME AGAINST CHILDREN IN ORPHANAGES

STATE/UT-WISE DETAILS OF INCIDENTS OF CRIMES AGAINST CHILDREN ACROSS THE COUNTRY DURING THE LAST THREE YEARS

Sl. No.	State/UT	2018	2019	2020
1	Andhra Pradesh	2672	2524	2648
2	Arunachal Pradesh	166	153	113
3	Assam	5447	6608	4622
4	Bihar	7340	9320	6591
5	Chhattisgarh	6924	5665	5056
6	Goa	182	167	125
7	Gujarat	4929	4685	4075
8	Haryana	4869	5119	4338
9	Himachal Pradesh	772	748	636
10	Jharkhand	1479	1674	1795
11	Karnataka	6131	6305	5471
12	Kerala	4253	4754	3941
13	Madhya Pradesh	18992	19028	17008
14	Maharashtra	18892	19592	14371
15	Manipur	128	148	125
16	Meghalaya	385	379	415
17	Mizoram	198	125	142
18	Nagaland	70	59	31
19	Odisha	5217	7012	6330
20	Punjab	2308	2625	2121
21	Rajasthan	5150	7385	6580
22	Sikkim	221	163	147
23	Tamil Nadu	4155	4139	4338
24	Telangana	3747	4212	4200
25	Tripura	271	311	260
26	Uttar Pradesh	19936	18943	15271
27	Uttarakhand	1306	1214	1066
28	West Bengal	6286	6191	10248
29	Andaman & Nicobar Islands	162	153	141
30	Chandigarh	288	264	209
31	D&N Haveli and Daman & Diu+	72	96	67
32	Delhi	8246	7783	5362
33	Jammu & Kashmir*	473	470	606
34	Ladakh	-	-	2
35	Lakshadweep	8	26	9
36	Puducherry	89	50	71
Total		141764	148090	128531

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018 & 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019
